

# PHYSICAL COURT

1st Session 10:30 AM to 12:30 PM

SL No. 1 to 22

2nd Session 2.00 to 3.30 PM

SL No. 24 to 25 and 45 to 55

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Vidya Prakash  
Additional Sessions Judge

Criminal Cause List Dated 11-09-2020 Total Cases:55

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./Appearance</b>					
1	Cl. Cases	657/2014	324521/2016	BSES RAJDHANI POWER LIMITED Vs. SHEELA	/0 (Khyala)
2	Cl. Cases	1628/2014	322513/2016	BSES RAJDHANI POWER LTD. Vs. AMAN	/0 (Vikas Puri)
3	Cl. Cases	169/2015	325010/2016	BSES RAJDHANI POWER LTD. Vs. SAVITRI	/0
4	Cl. Cases	1399/2015	322162/2016	BSES YAMUNA POWER LTD. Vs. VISHAL	/0
5	Cl. Cases	1095/2016	325595/2016	BSES RAJDHANI POWER LTD. Vs. RAJ KUMAR	/0 (Nangloi)
6	Cl. Cases	1146/2016	325855/2016	BSES RAJDHANI POWER LTD. Vs. SOHAN	/0 (Nangloi)
7	Cl. Cases	1432/2016	326171/2016	BSES YAMUNA POWER LIMITED Vs. ABDUL CHATTER	/0
8	Cl. Cases	1673/2016	326489/2016	BSES YAMUNA POWER LTD. Vs. SHAHINA ANR.	/0
9	Cl. Cases		409/2017	BSES RAJDHANI POWER LTD. Vs. JAI RAM	/0 (Khyala)
10	SC		254/2017	STATE Vs. ANIL KUMAR	100 /2016 (I.P. Estate)
11	SC		144/2018	STATE Vs. YASMIN BEGUM	620 /2014 (I.P. Estate)
12	SC		235/2018	STATE Vs. UNTRACE	612 /2014 (I.P. Estate)
13	SC		332/2018	STATE Vs. SUNIL KUMAR	1085 /2015 (Patel Nagar)
<b>Misc. cases/purpose</b>					
14	Cl. Cases		287/2018	BSES YAMUNA POWER LTD. Vs. MOHD ALAM GIR	/0
15	Cl. Cases		288/2018	BSES YAMUNA POWER LTD. Vs. SONU	/0
16	Cl. Cases		289/2018	BSES YAMUNA POWER LTD. Vs. PREM NATH	/0
17	Cl. Cases		290/2018	BSES YAMUNA POWER LTD. Vs. JAMILA	/0
18	Cl. Cases		291/2018	BSES YAMUNA POWER LTD. Vs. SURENDER KUMAR AGGARWAL	/0
<b>Misc./Appearance</b>					
19	SC		636/2018	STATE Vs. PURUSHOTTAM	511 /2015 (Sadar Bazar)
<b>Misc. cases/purpose</b>					
20	Cl. Cases		654/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. USUM @KUSUM	/0 (Civil Lines)
21	Cl. Cases		655/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. RAVINDER KUMAR	/0 (DBG Road)
<b>Misc./Appearance</b>					
22	SC		918/2018	STATE Vs. AJIT SINGH	182 /2017 (Tilak Nagar)
23	SC		1076/2018	STATE Vs. RAKESH DEVI	574 /2015 (I.P. Estate)
24	SC		33/2019	STATE Vs. RAMESH	229 /2017 (Mundka)
25	SC		123/2019	STATE Vs. UNKNOWN	477 /2019 (Kashmere Gate)
26	Cl. Cases		122/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. SHAGUFTA	/0 (Sarai Rohilla)
27	Cl. Cases		123/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. KARTAR SINGH	/0 (Subzi Mandi)
28	Cl. Cases		124/2019	BSES YAMUNA POWER LTD. Vs. MAYA DEVI	/0 (Hauz Qazi)
29	Cl. Cases		125/2019	BSES YAMUNA POWER LTD. Vs. MOHD. SHAHID	/0 (Darya Ganj)
30	Cl. Cases		704/2019	BSES RAJDHANI POWER LTD. Vs. DEEPAK AND ANR	/0 (Nangloi)

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Criminal Cause List Dated 11-09-2020 Total Cases:55

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cl. Cases		705/2019	BSES RAJDHANI POWER LTD. Vs. SNEH BANSAL AND ANR	/0 (Mundka)
32	Cl. Cases		706/2019	BSES RAJDHANI POWER LTD. Vs. TRIVENI AND ANR	/0 ()
33	Cl. Cases		708/2019	BSES RAJDHANI POWER LTD. Vs. RAHMAT HUSSAIN	/0 ()
34	Cl. Cases		709/2019	BSES RAJDHANI POWER LTD. Vs. LOKENDER KUMAR AND ANR	/0 ()
35	SC		854/2019	STATE Vs. SALIMUDDIN	281 /2019 (Hari Nagar)
<b>For Bail</b>					
36	Bail Matters		954/2020	STATE Vs. SALIM	442 /2018 (Sarai Rohilla)
37	Bail Matters		967/2020	STATE Vs. AMRESH MISHRA	255 /2019 ()
38	Bail Matters		1017/2020	STATE Vs. ARIF @ ASIF	210 /2020 ()
39	Bail Matters		1018/2020	STATE Vs. MOHD. FARDEEN	210 /2020 ()
40	Bail Matters		1019/2020	STATE Vs. SANTOSH KUMAR HAIDAR	0292 /2018 ()
41	Bail Matters		1039/2020	STATE Vs. BHARAT @ MIRCHI	139 /2014 ()
42	Bail Matters		1070/2020	STATE Vs. PANKAJ KUMAR	0289 /2018 ()
43	Bail Matters		1111/2020	STATE Vs. AFTAB	98 /2010 ()
44	Bail Matters		1112/2020	STATE Vs. MD SHAMIM	0507 /2020 (NDRS)
<b>Charge</b>					
45	Cl. Cases	270/2012	324219/2016	BSES RPL Vs. BIRBAL ORS.	/0 (Nangloi)
<b>Prosecution Evidence</b>					
46	Cl. Cases	1576/2014	321973/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. KRUSHNA	/0 (Ranjit Nagar)
<b>Statement of Accused</b>					
47	Cl. Cases	705/2012	324583/2016	BSES RAJDHANI POWER LIMITED Vs. MOHAN LAL AND ANR.	/0 (Rajouri Garden)
<b>Misc. Arguments</b>					
48	Cl. Cases	97/2011	322890/2016	BSES RAJDHANI POWER LIMITED Vs. MANOJ KUMAR	/0 (Nangloi)
49	Cl. Cases		1194/2017	BSES YAMUNA POWER LTD. Vs. UMER QURESHI	/0 (Sadar Bazar)
<b>Consideration</b>					
50	Cl. Cases		646/2019	BSES YAMUNA POWER LTD. Vs. NIRMALA	/0 ()
51	Cl. Cases		650/2019	BSES YAMUNA POWER LTD. Vs. SHEELA AND ORS	/0 ()
52	Cl. Cases		651/2019	BSES YAMUNA POWER LTD. Vs. SUMAN	/0 ()
53	Cl. Cases		1036/2019	BSES YAMUNA POWER LTD. Vs. LATIF AHMED AND ORS.	/0 (Jama Masjid)
54	Cl. Cases		1423/2019	BSES YAMUNA POWER LTD. Vs. SHUJAUDDIN MIRZA	/0 (Lahori Gate)
55	Cl. Cases		1424/2019	BSES YAMUNA POWER LTD. Vs. NINU	/0 (Darya Ganj)

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